

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 146 of 2017 (SZ)**

Applicant(s)

Respondent(s)

M/s.Ramakrishna Dyeing Works  
Rep. by its Proprietor Mr.M.Murugan,  
No.57, Lakshmi Nilaya, 2<sup>nd</sup> Main,  
1<sup>st</sup> Cross, Vinayaka Nagar,  
Adugodi Post, Bangalore 560030

The Member Secretary,  
Karnataka State Pollution Control Board  
Parisara Bhavana, 1<sup>st</sup> to 5<sup>th</sup> Floor,  
49, Church Street, Bangalore & others

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

M/s.V.Suthakar, K.S.Viswanathan,  
N.Ananthakavitha, T.Hemalatha,& M.Gopi

M/s.M.R.Gokul Krishnan

Note of the Registry	Orders of the Tribunal
Item No.9	Date: 9 <sup>th</sup> October, 2017 Post this application on 16.10.2017.  <p>....., JM (Justice Dr.P.Jyothimani)</p> <p>.....EM (Shri P.S. Rao)</p>